

(b) if so, by what time it will be released?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b) The current time-table and route guide is already available and on sale at all time-keeper booths at present at a price of Rs. 2.00.

Missing Ships of Shipping Corporation of India

4420. SHRIMATI PRAMILA DANDAVATE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a number of ships belonging to the Shipping Corporation of India with cargo like iron ore etc. are missing and the cargo is being sold in the South African markets;

(b) whether Government have investigated into the missing ships and their whereabouts; and

(c) if so, the details thereof.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) and (c) Do not arise.

Medical Termination of Pregnancy by Private Medical Practitioners

4421. SHRI NAWAL KISHORE SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that medical termination of pregnancy operations are being conducted by private medical practitioners and clinics;

(b) the number of cases of deaths reported during the last three years, year-wise, where the pregnancy was terminated by the private medical practitioners and clinics; and

(c) whether Government propose to impose restrictions on private

practitioners to conduct medical termination of pregnancy operations where this facility is already available in all Government hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) From replies received so far from 20 states Governments/Union Territories, two deaths due to Medical Termination of Pregnancy performed by Private Medical Practitioners were reported in 1979-80.

(c) No Qualification and experience which a registered medical practitioner must possess, and conditions which a private clinic must fulfil, before medical termination of pregnancy can be performed, are laid down in the Medical Termination of Pregnancy Act (1971) and the M.T.P. Rules (1975) framed there-under, and those adequately safeguard women seeking legal abortions. All Private Clinics registered under the Act have to conform to these conditions.

Kakinada-Kotipalle Line

4422. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have considered the need to restore the dismantled railway lines which were laid during the British time in order to eliminate the regional imbalance in spreading the railway lines in the country; and

(b) how much it would cost to restore the Kakinada-Kotipalle railway line new in view of the existence of some of the necessary infrastructure still there?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Keeping in view the fact that but for their dismantlement during the Wars and due

to other reasons, these lines would have continued as an integral part of the Railway system, the then Railway Minister announced in the Lok Sabha on 12-3-1973 that the restoration of such dismantled lines would be considered. On this basis 15 out of the 26 lines were restored. For the remaining 11, the thinking so far has been that there is no justification for their restoration at this stage on account of their high cost and limited traffic prospects. The Kakinada-Kotipalle line is one such line that has not been restored.

(b) The restoration of this 43 kms. line will cost about Rs. 7.75 crores at the present day price level.

Production of B.C.G. Vaccine

4423. SHRI C. CHINNASWAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the production of liquid B.C.G. Vaccine by B.C.G. Vaccine laboratory, Guindy is sufficient to the mass B.C.G. campaign in the country; and

(b) whether there is any proposal to expand the production unit of B.C.G. Vaccine Laboratory?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Liquid B.C.G. Vaccine is not being manufactured in the B.C.G. Vaccine Laboratory, Guindy, Madras since 1973. At present this laboratory is manufacturing only Freeze Dried Vaccine whose production is sufficient to meet the requirements of the B.C.G. Vaccination Programme in the country. The B.C.G. Campaign has now been integrated with the Expanded Programme of Immunisation.

(b) There is no proposal for any further expansion of the production unit of B.C.G. Vaccine Laboratory, Guindy, Madras.

Wagon production Unit in Orissa

4424. SHRI NITYANANDA MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Orissa Government have offered land and other infrastructural facilities for location of a wagon unit in Orissa; and

(b) if so, the decision taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There is at present no scheme for setting up a new wagon production unit by the Railways in Orissa.

(b) Does not arise.

Cuttack Railway Station

4425. SHRI A. C. DASS: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the condition of platform of the Cuttack Railway Station has become deteriorated;

(b) whether it is also a fact that the sanitary arrangements in this station are not satisfactory; and

(c) if so, the steps Government propose to take thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The condition of the platform is satisfactory. In view of the remodelling of the station, there is, however, some debris on the platform surface. This is being removed by the Railway.

(b) and (c). Sanitary arrangements at this station are also satisfactory. Periodical inspection and maintenance are being carried out to ensure proper upkeep and cleanliness of the station and its surroundings.